

CENTRAL ADMINISTRATIVE TRIBUNAL**CHENNAI BENCH****O.A.No.1470/2019****Dated Friday, the 8th day of November, 2019****PRESENT****Hon'ble Mr.P.Madhavan, Judicial Member****&****Hon'ble Mr.T.Jacob, Administrative Member**

S.Balaji

Son of B.Srinivasan (late)

No. 20/35, Chakravarthy Street,

East Tambaram, Chennai – 600 059.

...Applicant

By Advocate M/S .P.Manikannan

Vs

1. Union of India

Rep by the General Manager,

Southern Railway, Park Town,

Chennai – 600 003.

2. The Divisional Railway Manager (Personal)

Chennai Division,

Southern Railway Manager.

Chennai – 600 003.

...Respondents

By Advocate Mr. P.Srinivasan

(Order: Pronounced by Hon'ble Mr.P.Madhavan, Member(J))

The applicant has filed this OA under Section 19 of the Administrative Tribunals Act, 1985 seeking the following relief:

- “a) to issue a Direction directing the respondents to appoint the petitioner on compassionate ground as early as possible.
- b) and pass such other or further orders as this Hon'ble Court may deem fit and proper in the circumstance of the case and thus render justice.”

2. When the matter came up for hearing, learned counsel for the applicant would submit that the applicant has given representation dated 09.01.2019 as Annexure A-17 to the competent authority regarding compassionate appointment which is still pending and no speaking order is passed till now. The applicant will be satisfied if the representation is considered and order is passed.

3. Mr.P.Srinivasan, Senior standing counsel for Railways, takes notice on behalf of the respondents and submits that if a direction is given, the respondents will consider the representation of the applicant on merits.

4. In view of the limited relief sought , the OA is disposed of with the following direction:

“The competent authority is directed to consider the applicant's Annexure A-17 representation dated 09.01.2019 and pass a speaking order in the light of

**the facts and circumstances and as per the relevant
rules and regulations, within a period of six months
from the date of receipt of a copy of this order."**

**(T.JACOB)
MEMBER (A)**

M.T.

08.11.2019

**(P.MADHAVAN)
MEMBER (J)**